

**BEFORE THE ADJUDICATING AUTHORITY  
NATIONAL COMPANY LAW TRIBUNAL  
AHMEDABAD BENCH  
AHMEDABAD  
Court 2**

**IA 633 of 2020 in IA 239 of 2020 in CP(IB) 127 of 2017**

**Coram: HON'BLE Ms. MANORAMA KUMARI, MEMBER JUDICIAL  
HON'BLE Mr. CHOCKALINGAM THIRUNAVUKKARASU, MEMBER TECHNICAL**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD BENCH  
OF THE NATIONAL COMPANY LAW TRIBUNAL ON 21.01.2021**

Name of the Company: Rajasthan State Industrial and  
Investment Corporation Ltd  
V/s  
Amit Jain RP of Neesa Leisure Ltd & Anr  
Section 60(5) of the Insolvency and Bankruptcy  
Code, 2016

<u>S.NO.</u>	<u>NAME (CAPITAL LETTERS)</u>	<u>DESIGNATION</u>	<u>REPRESENTATION</u>	<u>SIGNATURE</u>
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1.

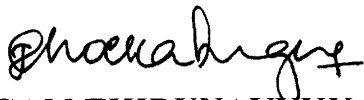
2.

**ORDER**

Advocate, Mr. Piyush Agnihotri on behalf of Advocate, Mr. Nandish Chudgar for Respondent appeared.

Advocate, Mr. Harmish Shah on behalf of Advocate, Mr. Pavan Godiawala for the Applicant appeared and requesting for time as the arguing counsel is occupied in High Court.

List the matter on 19.02.2021



**CHOCKALINGAM THIRUNAVUKKARASU  
MEMBER TECHNICAL**



**MANORAMA KUMARI  
MEMBER JUDICIAL**

Dated this the 21st day of January, 2021